

Central Administrative Tribunal  
Principal Bench: New Delhi

OA No. 2621/93  
MA-1481/94

New Delhi this the 19th Day of May, 1994. (9)

Sh. N.V. Krishnan, Vice-Chairman (A)  
Smt. Lakshmi Swaminathan, Member (J)

Jatinder Mohan Sharma,  
S/o late Sh. Diwan Chand Sharma,  
R/o Kucha Mehana  
Lamba Bazar, P.O. Nur Mahal,  
Distt. Jalandhar (Punjab).

...Applicant

(Applicant in person)

Versus

Union of India through:

1. Chairman, Railway Board,  
(Ministry of Railways),  
Rail Bhawan, New Delhi.
2. General Manager,  
Northern Railway,  
Baroda House, New Delhi.
3. FA&CAO/Admn.  
Northern Railway,  
Baroda House,  
New Delhi.
4. Dy.CAO/T (Dy. Chief Accounts Officer),  
Northern Railway (Traffic A/cs.)  
Delhi Kishanganj.
5. Accounts Officer,  
Northern Railway,  
Traffic Accounts Branch,  
Jalandhar City.

...Respondents

(By Advocate Sh. Romesh Gautam)

ORDER(ORAL)

Mr. N.V. Krishnan:-

The applicant has filed MA-1481/94 stating that though the M.A. is listed again on 5.7.94 he does not want to pursue the application and wishes to withdraw the same with liberty to file a fresh application, if so advised. The applicant has been identified. In the circumstance, the M.A. is allowed and the permission to withdraw the O.A. is granted on the above terms. The O.A. is dismissed, as withdrawn. Order be given **Dasti** to both the parties.

*Lakshmi Swaminathan*  
(Smt. Lakshmi Swaminathan)  
Member (J)

*N.V. Krishnan*  
(N.V. Krishnan)  
Vice-Chairman

*19.5.94*